

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



Third LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIRST REPORT

(Third Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their First Report.

2. The Committee met on the 29th May, 1962 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 1st June, 1962.

3. The Members whose resolutions had been included in the List of Business for the 1st June, 1962 had been invited to present their views on the resolutions before the Committee. Sarvashri Kanhaiya Lal Balmiki and Abdul Ghani Goni attended the sitting.

4. The Committee recommend the allocation of time as follows :—

(1) Resolution regarding Nucleus Cooperative Farming Society.	..	2 hours
(2) Resolution regarding Removal of Untouchability.	..	2½ hours
(3) Resolution regarding Republic Day and Independence Day Celebrations.	..	1 hour
(4) Resolution regarding Nationalisation of Howrah-Amta and Howrah-Sheakhala Light Railways.	..	1 hour
(5) Resolution regarding Prices of foodgrains etc.	..	2 hours
(6) Resolution regarding Election for Lok Sabha from Jammu and Kashmir	..	1½ hours
(7) Resolution regarding Unemployment Relief Fund Scheme.	..	2 hours

NEW DELHI;

May 29, 1962

Jyaistha 8, 1884 (Saka)

S. V. KRISHNAMOORTHY RAO.